No.PFA/52/11-Ad.II
Government of India
Ministry of Corporate Affairs

New Delhi, Dated: 05 June, 2012

OFFICE ORDER

Consequent upon his transfer from MCA, Headquarters to the O/o OL Delhi, vide this Ministry’s office order no. A-12011/4/2012-Ad-II dated 5.6.2012 (Copy Enclosed), Sh. Kuldeep Singh, STA is hereby relieved of his duties from MCA, Headquarters w.e.f. 5.6.2012 (Afternoon) with the direction to report for duty as STA in the O/o OL Delhi.

(R.K. Pandey)
Under Secretary to the Govt. of India
Ph: 23383507.

1. Sh. Kuldeep Singh, STA, Admn-II, MCA Hq. with a request to provide No Dues Certificate from all concerned.
2. Cash Section (2 copies)
3. Regional Director (NR)
4. O/o OL Delhi.
5. Pay & Accounts officer, Ministry of Corporate Affairs, New Delhi
6. Vigilance/General/Library/Co-op Thrift & Credit Society/MCA-21
7. E-Gov. Cell --- for loading in Employees Corner (‘Transfers’).
8. Service Book/Guard File